

ITEM NO.74

Court 4 (Video Conferencing)

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal (Crl.) No(s). 5263/2021

RAN VIJAI SINGH

Petitioner(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 108153/2021 - INTERVENTION/IMPLEADMENT

Date : 25-10-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA
[IN CHAMBER]

For Petitioner(s) Mr. V.K. Shukla, Adv.
Mr. Nupur Shukla, Adv.
Mr. Anoop Prakash Awasthi, AOR

For Respondent(s)
Mr. Varinder Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 08.11.2021.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(MALEKAR NAGARAJ)
BRANCH OFFICER